

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/64/IB/2017

PETITION NUMBER : CP/664/(IB)/2017

NAME OF THE PETITIONER(S) : GAIL INDIA LTD

NAME OF THE RESPONDENT(S) : NEYCER INDIA LTD

UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. For TK Baskar  
Shwetha Vandevan  
Counsel for  
Applicant in  
CP/664/(IB)/2017



2. For M/s. Gileelhaa & Sai  
G. Thamizharasi  
Counsel for Petitioner  
Respondent in  
CP 664 /2017



ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 05.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk